Affidavit to be Furnished by the candidate alongwith Nomination Paper Before the Returning Officer

From .11, SLIMAULT. (name of the House)

From .41, SLIMAULT. Constituency (Name of the Constituency)

| COLUMN SOURCE STATE OF THE SECOND STATE OF THE SECOND SECO |
|--|
| RAMCHANDER SAHNE KINIGAUGH: or/wife of LATE GULT SAHNE Agod TA years, resident of KATTHHLIYA (mention full postal address), a candidate at the above |
| Election, do hereby solemnly affirm and state on path as under- |
| (strike out whichever is not applicable) |
| (1) I am a candidate set up by |
| |
| (2) Details of PAN and status of filing of Income tax return: |

| Sl. No. | Names | Permanent Account Number (PAN) | The financial year for which the last Income-tax return has been filed | Total income shown in Income Tax Return (in Rupees) |
|---------|-------------|--------------------------------------|---|---|
| 1. | Self | AKZPS 2660P | 2017-18 | 8,04803 |
| 2. | Spouse- | | | |
| 3. | Dependent 1 | | | |
| 4. | Dependent 2 | | | |
| 5. | Dependent 3 | | | |

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

| SI. No. | Offence | Description |
|------------|---|-------------|
| (a) | The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken: | |
| (b) | Name of the court, Case No. and Date of order taking cognizance : | - 1 - 1 |
| (c) | Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s) | |

| | NAMES OF TAXABLE PARTY OF THE P | | | | | | |
|----|--|--------------|---------------|----------------|-------------------|---------------|-----------------|
| 4 | Cases in which | I have been | consticted by | a accept of la | want not be now 4 | hass softward | to in Form 26): |
| 74 | CHOSO III ITHICH | A HEAVE DECI | convicted by | a court of th | awtotner t | nose reterred | to in Form 201: |

| (a) | The details of cases, Sections of the Act and description of the offence for which convicted : | - | **** | |
|-----|--|------|------|--|
| (b) | Name of the Court(s), Case No. and | | | |
| | Date(s) of order(s). | | | |

(ma hea

| (1) | Punishme 1 imposed | |
|-----|--------------------|--|
| | | |

(5) That I give heigh below the details of the assets (movable and introvable etc.) of myself, my spouse and all dependents:

A. Details of movable assets:

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given

 In case of deposit/Investment, the details including Serial Number. Amount, Date of Deposit, the Scheme. Name of Bank/ Institution and Branch are to be given

 Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed/ companies and as per books in case of non-listed companies should be given.

4. Dependent', here means a person, substantially dependent on the income of the candidate.

5. Details including amount is to be given separately in respect of each investment)

| S. No. | Description | Self | Spouse | Dependent-1 | Dependent-2 | Dependent-3 |
|-----------|---|---|-----------------|-------------|------------------|-------------|
|) | Cash in hand | 60,000 | - | - | - | - |
| (ii) | Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit | 126,936 | | | | |
| (iii) | Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount. | Station Co. | | elles no | | - = 0 |
| (iv) | Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount | | | | THE MAN TO SERVE | |
| (v) | Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount. | | Labor to | 1040 | | |
| (vi) | Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount) | SCORPIO (MAHINDRA) (2016 1276693 | BROIFG ASBC, | , | 4129 | |
| (vii) | Jewelry, bullion and valuable thing (give details of weight and value) | | | | | |

2 Uming Great

| Any other assets such as value of | |
|-----------------------------------|---------|
| Claims/interest | 1 |
| ix, Cross Total value | |
| / | 1 1 |

Destails of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated 2. Each land or building or apartment, should be mentioned separately in this format.)

| S. No | Description | Self | Spouse | Dependent-1 | Dependent-2 | Dependent-3 |
|----------|--|--|-----------|-------------|-------------|-------------|
| (i) | Agricultural Land - Location(s) Survey number(s) | इम्माला इस्माला | | | | · . |
| | Area (Total measurement in acres) | | | 0 | | |
| | -Whether inherited property (Yes or NO) | 1 1 | | | | |
| | Date of purchase in case of self acquired property | | and the | 70 | | |
| | Cost of Land (in case of purchase)at the time of purchase | | | | | |
| | Any Investment on the land by way of development, construction etc. | | | | | |
| | Approximate Current market value | | | | | |
| (ii) | Non-Agricultural Land Location(s) Survey number(s) | क्षामाहं - ६८८ रेन एश्-१०-३४१८ द्याना-४४१८ | | | | |
| | Area (Total measurement in sq. ft.) | 1040saft | PT Set In | | | |
| | Whether inherited property (Yes or NO) | No | | | | |
| | Date of purchase in case of self acquired property | 01-03-1989 | 777 | | | |
| | Cost of Land (in case of purchase) at the time of purchase | 10,000/- | | | | |
| | Any Investment on the land by way of development, construction etc. | - | 60 m | | | |
| | Approximate Current market value | 4,00,000/_ | | 1 1 1 1 1 | | |
| (iii) | Commercial Buildings (including apartments) -Location(s) -Survey number(s) | | | | | |
| | Built up Area (Total measurement in sq. ft.) | | | | Α. | |

| | | | 40 | | | |
|------|---|--|--|---------|------------|--|
| | V 'techer inherited property (' es or NO) | | | | | |
| į | Dar of purchase in case of seri activitied property | | | | | |
| - | Cost of property (in case of parchase) at the time of prochase | | | Ship | | |
| | Any Investment on the parperty by way of development, construction etc. | | | | | |
| | Approximate Current market value | | | | | |
| iv) | Residential Buildings (including apartments,) -Location(s) - Survey number(s) | गण-डेरीविया भवा-दानाली प्रवी नामार्ग | 10 1116: 20, cases of the second of the seco | 140-606 | | |
| | Area (Total measurement in sq. ft.) | १८-वेर | 14005914 | | Kern | |
| | Built up Area (Total measurement in sq. ft.) | | | | | |
| | Whether inherited property (Yes or NO) | | 1110011 | | | |
| | Date of purchase in case of self acquired property | | 3-2-1984 | | | |
| | Cost of property (in case of purchase) at the time of purchase | | 3,000/- | | | |
| | Any Investment on the land by way of development, construction etc. | | 000,000 | | | |
| | Approximate Current market value | | 16.00,000/- | H/H | | |
| (v) | Others (such as interest in property) | | | | The second | |
| (vi) | Total of Current Market Value of (i) to (v) above | 4,00,000/ | 16,00,000/- | | | |

(6) I give herein below the details of liabilities/ dues to public financial institutions and government:

(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

| S. No. | Description | Self | Spouse(s) | Dependent-1 | Dependent-2 | Dependent-3 |
|-----------|---|-------------|------------|--------------|--------------|-------------|
| (i) | Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan | 121 | | | | |
| | Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan | MOTOR VECIL | EE (BY-Ri) | nur Bidhau s | Johns Patins | |

4 hand brend

| | A-sy other liability | | | | | T |
|------|--|-------------|-------|------|----|---|
| | Grand total of liabilities | 10 to 1 1 1 | | | | |
| (ii) | Government Dues: Dues to departments dealing with government accommodation | | | | | |
| | Dues to departments dealing with supply of water | | | | 17 | 1 |
| | Dues to departments dealing with supply of electricity | | 1 | / | 1 | |
| | Dues to departments dealing with supply of telephones/mobiles | | | 1 | | |
| | Dues to departments dealing with government transport (including aircrafts and helicopters) | | · pin | 107 | | |
| | Income Tax Dues | | | - | | |
| | Wealth Tax Dues | | | 1 | | - |
| | Service Tax Dues | | | | - | - |
| | Municipal /Property Tax Dues | 1 | | 1 | | - |
| - | Sales Tax Dues | 1 | | | - | |
| 1 | Any other dues | / | - | | - | |
| 1 | Grand total of all Govt. dues | - | - | 1000 | | |

(7) Details of profession or occupation:

a Self. MLA. LI, SUGAULT, EAST CHAMPARAN-

b. Spouse

(8) My educational qualification is as under: M. A. B.ED.

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

| 1. | Name of the candidate | Sh/Smt/Kum. |
|----|--|--------------------------------|
| 2. | Full postal address | RAM CHANDER SAHANI |
| 3. | Number and Name of the constituency and state | VILL- KRITHWALLYA P.S. SAGAULT |
| 3. | Name of the Political party which set up the candidate (otherwise write 'Independent') | C.N-11 SUGAVLI B. J. P. |
| 4. | (a) Number of cases in which conviction order passed (other than those referred to in Form 26) | MIL - |

5 (mm of head

| | | Total number of Pending of (s) have taken cognizar | | e | | MIT | | | |
|-----|------------------|--|-----------------|---------|---------------|----------------------------------|--------------------------|---------|--------------------------------|
| 5. | PANOF AKZPSZ660P | | | | Inc | w. for which la tome Tax Retu | Total Income Show | | |
| | | Candidate | | | | 2017-18 | | 80 | 4803 |
| | | Spouse: | | | | | | | |
| | (c) | Dependents | | | | | | | |
| 6. | | | of Assets and | | | s in rupees | 5 1 | | Dependent II |
| - | | Description | Self | Spor | use | Dependent-I | Depende | nt-II | Dependent-II |
| A. | | Moveable Asset (Total value) | | | | | | | |
| B. | | Immovable Asset | | | | | | | |
| | (i) | Purchase Price and Development Cost of Immovable Property (Total Value) | | | | | | | |
| | (ii) | Approximate Current Market Price of Asset (Total Value) | | | | | | | |
| 7 | | Liabilities | | | | | | | |
| | | (i) Government dues (Total) | | | | | | | |
| | | (ii) Loans from Bank, Financial Institutions and others (Total) | | | | | | - 1 | |
| | (00 | M.A., B.E. Give details of School / U urse) (Name of the Scho | niversity educa | ation v | with ity a | full form of the | e certifica which the | te/ dip | loma/ degree e was complete |
| 0 | - | SANK STATMENT VECHICL PURICULTUR LAND | 0 | | | | | | |
| | | HON. DURTCULTURE LA J.T.R A-YEAR-201 | ND | FICA | TIC |)N | | | |
| (1) | | , above named, do hereby | | clare t | hat t | he contents of | this affida been cond | vit are | true and corre |

DEPONENT

- Notes 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

 2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary
 - 3. All columns should be fitled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.
 4. The affidavit should be either typed or written (egibly and nearly).

Chuz hay

बैक खाता विवरणी (31 मार्च 18 तक) रामचंद्र सहनी

पिता– स्व0 गुली सहनी

पता— ग्राम+ पो० कैथवलिया, थाना— सुगौली, जिला— पूर्वी चम्पारण

| क्र. | बैक का नाम | खाता के प्रकार | खाता संख्या | कुल जामा राशि |
|------|-------------------------------------|----------------|------------------|---------------|
| 1. | उत्तर बिहार ग्रामीण बैक, सुगौली | बचत खाता | 1002561010002164 | 5886-00 |
| 2. | इलाहाबाद बैक, मोतिहारी | बचत खाता | 20930394984 | 112069-28 |
| 3. | भारतीय स्टेट बैक, सुगौली | बचत खाता | 11115930457 | 2557-80 |
| 4. | भारतीय स्टेट बैंक, बिहार विधान मंडल | बचत खाता | 10839464896 | 2355-28 |
| 5. | यूनियन बैक ऑफ इंडिया, सुगौली | बचत खाता | 672402010006512 | 4068-00 |
| | | 7 | कुल योग- | 126936-36 |

(रामचंद्र सहनी)

सदस्य, बिहार विधान सभा 11, सुगौली, पूर्वी चम्पारण।

मोटरयान का विवरण रामचंद्र सहनी पिता– स्व0 गुली सहनी

पता- ग्राम+ पो0 कैथवलिया, थाना- सुगौली, जिला- पूर्वी चम्पारण

| क्र. | गाड़ी का नाम | रजिस्ट्रेशन संख्या | मेक | क्रय करने का वर्ष | क्रय रकम | |
|------|------------------|--------------------|------|-------------------|------------|--|
| 1. | MAHINDRA SCORPIO | BR01PG-4536 | 2016 | 2016 | 1276693.00 | |
| | | | | 7 7 | 22,0000 | |

(रामचंद्र सहनी) सदस्य, बिहार विधान सभा 11, सुगौली, पूर्वी चम्पारण।

कृषि योग्य भूमि का विवरण रामचंद्र सहनी

पिता- स्व0 गुली सहनी

पता- ग्राम+ पो0 कैथवलिया, थाना- सुगौली, जिला- पूर्वी चम्पारण

| क . | ग्राम/अंचल/ थाना/जिला (जहाँ जमीन अवस्थित है।) | खाता संख्या | खेसरा संख्या | रकबा | रकबा (एकड में) | विरासत | स्याजि त | क्रय की तिथि | क्रय के समय लागत | विकास सनिर्माण आदि के माध्यम से भूमि पर कोई विनिधान | अनुमानित चालू बाजार मूल्य |
|------------|---|----------------|---------------------|-------------|-------------------|--------|-------------|--------------|---------------------|---|------------------------------|
| | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 |
| 1. | गाम— कैथवलिया, अंचल— सुगौली, थाना— सुगौली, जिला— पूर्वी चम्पारण | 2/883 | 2190/9 | 3 कट्ठा | 0.23 | नहीं | हॉ | 27,06.1980 | 1000.00 | शून्य | 23000.00 |
| 2. | ग्राम— कैथवलिया, अंचल— सुगौली, थाना— सुगौली, जिला— पूर्वी चम्पारण | 77 | 669 | ४ कट्ठा | 0.3 | नहीं | हों | 12.04,1966 | 1000.00 | शून्य | 30000.00 |
| 3. | ग्राम— कैथविलया, अंचल— सुगौली, थाना— सुगौली, जिला— पूर्वी चम्पारण | 142 | 216 | ४ कट्ठा | 0.3 | नहीं | हाँ | 24.04.1981 | 2000.00 | शून्य | 30000.00 |
| 4. | ग्राम– कैथवलिया, अंचल– सुगौली, थाना– सुगौली, जिला– पूर्वी चम्पारण | 250 | 110,111, 112,113 | 2 कट्ठा | 0.15 | नहीं | हों | 11.02.1986 | 1000.00 | शून्य | 17000.00 |
| 5. | गाम– कैथवलिया, अंचल– सुगौली, थाना– सुगौली, जिला– पूर्वी चम्पारण | 951 | 2189 | ६ कट्ठा | 0.46 | नहीं | हाँ | 08.08.1969 | 1500.00 | शून्य | 46000.00 |
| | *** | | कुल योग्य | 19 कट्ठा | 1.44 | नहीं | हाँ | | 6500.00 | शून्य | 146000,00 |

(रामचंद्र सहनी)

(रामचंद्र सहनी) सदस्य, बिहार विधान सभा 11, सुगौली, पूर्वी चम्पारण।

गैर कृषि योग्य भूमि का विवरण रामचंद्र सहनी पिता- स्व0 गुली सहनी

पता- ग्राम+ पो0 कैथवलिया, थाना- स्गौली, जिला- पूर्वी चम्पारण

| 큜. | ग्राम/अंचल/ थाना/जिला (जहाँ जमीन अवस्थित है।) | खाता संख्या | खेसरा संख्या | रकबा | क्षेत्र (वर्ग फुट में) | विरासत | स्वार्जि त | क्रय की तिथि | क्रय के समय लागत | विकास सनिर्माण आदि के मध्यम से भूमि पर कोई विनिधान | अनुमानित चालू बाजार मूल्य |
|----|--|----------------|-----------------|--------|---------------------------|--------|---------------|--------------|------------------------|--|------------------------------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 |
| 1. | गम्- नगर पंचायत सुगौली वार्ड सं0- 06 अंचल-सुगौली, थाना- सुगौली, जिला- पूर्वी चम्पारण | 685 | 3298 | 10 धुर | 1440 ਕਾਂ ਯੂਟ | नहीं | हाँ | 01.03.1969 | 10000.00 | शून्य | 400000.00 |

(रामचंद्र सहनी) सदस्य, बिहार विधान सभा

11, सुगौली, पूर्वी चम्पारण।

आवासीय भवन का विवरण रामचंद्र सहनी

पिता- स्व0 गुली सहनी

पता- ग्राम+ पो0 कैथवलिया, थाना- सुगौली, जिला- पूर्वी चम्पारण

| 큙. | ग्राम/अंधल/ थाना/जिला (जहाँ जमीन अवस्थित है।) | खाता संख्या | खेसरा संख्या | रकबा | क्षेत्र (वर्ग फुट में) | निर्मित क्षेत्र (वर्ग फुट में) | विरास त | स्वार्जि त | क्रय की तिथि | क्रय के समय लागत | विकास सनिर्माण आदि के माध्यम से भूमि पर कोई विनिधान | अनुमानित थालू बाजार मूल्य |
|----|---|----------------|-----------------|-----------|------------------------------|--------------------------------------|------------|---------------|--------------|------------------------|--|------------------------------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | | 8 | 9 | 10 | 11 | 12 |
| 1. | ग्राम— बेलबनवा, अंचल—मोतिहारी थाना— मोतिहारी, जिला— पूर्वी चम्पारण | 27 | 606 | 10 धुर | 1400 वर्ग फुट | 1400 ਕਸੀ ਯੂਟ | नहीं | ΕĬ | 03.02.1984 | 3000.00 | 600000.00 | 1600000.00 |

(रामचंद्र सहनी) सदस्य, बिहार विधान समा

11, सुगौली, पूर्वी चम्पारण।

ITR-V

INDIAN INCOME TAX RETURN VERIFICATION FORM

[Where the data of the Resurn of Income in Form ITR-1 (SAHAJ), ITR-2, ITR-3, ITR-4(SUGAM), ITR-5, ITR-7 transmitted electronically without digital signature].

Assessment Year 2018-19

(Please see Rule 12 of the Income-tax Rules, 1962)

| | Na | me | | | | | | PAN | | |
|--|--|--|--|--|--|--|---|-----------------------|----------------------------------|---------------------------------------|
| III. | R | AM CI | IANDRA SAHANI | | | | | AK2 | PS2660P | |
| 90 | F | at/Doo | r/Block No | Name Of Premises | /Village | -977 | Form | No. which | | |
| PERSONAL INFORMATION AND THE DATE OF ELECTRONIC TRANSMISSION | 1 | | LI SAHANI | KAITHAVALIYA | | , true | | | nically | ITR-1 |
| TAT LEC | Re | ad/Str | eet/Post Office | Area/Locality | | | | transn | nitted | |
| ORN VNSA | 1555 | | VALIYA | | | | Statu | Individual | | |
| N H | To | we With | of District of the | State | | | n: 121 0 | | | D 0 |
| DA DA | - | THE RESIDEN | y/District LAMPARAN | State | | _ | Pin/ZipCod | le Aadh | aar Number/ | Enrollment ID |
| RSO | - | | DUM ARCH | BIHAR | | | 845456 | XXX | X XXXX 3986 | 6 |
| 1 | De | signati | on of AO (Ward / Circle) [T | O WARD 1(5), BETTI | АН | | | Origi | nal or Revised | ORIGINAL |
| | E-f | iling A | cknowledgement Number | 995030160080818 | | | Di | te(DD-N | MM-YYYY) | 08-08-2018 |
| | 1 | Gros | s Total Income | | | | | 1 | | 804803 |
| | 2 | Dedu | ctions under Chapter-VI-A | 2 | | 7723 | | | | |
| | 3 Total Income | | | | | | | 3 | | 797080 |
| COMPUTATION OF INCOME AND TAX THEREON | | | Current Year loss, if any | | | | | 3a | | 0 |
| 8 8 | 4 | Net 7 | Tax Payable | | | 4 | | 71498 | | |
| 5 2 | 5 | Inter | est and Fee Payable | | 15 | | | 5 | | 0 |
| PUTATION OF INCO AND TAX THEREON | 6 | Tota | Tax, Interest and Fee Payal | ble | | | | 6 | | 71498 |
| 0 N | 7 | Taxe | s Paid | | 3 | | | 35 | | BESWARD ! |
| 3.5 | 1 | | Advance Tax | | 7a | 7a | | | | |
| 5 8 | | b | TDS | 7b 7060 | | | | | | COLUMN TO THE REAL PROPERTY. |
| × , | | c | TCS | | 7c | | (|) | The second | NUMBER OF STREET |
| Ö | d Self Assessment Tax e Total Taxes Paid (7a+7b+ | | | | 7d | | 64440 |) | | |
| | | | | 7c+7d) | | | | 7e | | 71500 |
| | 8 | Tax | Payable (6-7e) | - Carles | | | | 8 | | 0 |
| | 9 | Refu | nd (7e-6) | | 1 | | | 9 | | 0 |
| | 10 | Even | pt Income | Agriculture | | 0 | | | | |
| | 1.0 | Lone | ipi meetile | Others | | 0 10 | | 0 | | |
| solemnly d electronica shown ther | eclare lly by ein ar | e to the me vio | best of my knowledge and bel de acknowledgement number i stated and are in accordance w int to the assessment year 2011 | mentioned above is corr with the provisions of th | en in the re ect and cor e Income-t eat I am ma | eturn and implete an tax Act, 19 aking this | the schedules d that the ame 961, in respec | thereto ount of to | otal income and me chargeable | en transmitted d other particulars |
| Sign here | | | | Date | 08-08-2 | 7.00 | Pla | ce MOT | THARI | |
| If the ret | urn | has bee | n prepared by a Tax Return | Preparer (TRP) give | further de | tails as b | elow: | | - | |
| Identific | NOTIFICAL PARK | and the local division in the local division | | Name of | - | | | | Counter Si | ignature of TRP |
| For Offi Receipt N | | e Only | Filed from IP address | 47.29.97.220 | | | | ME SE | | |
| Scal and receiving | offic | ial | oned Form ITR-V to "Central | | SHOULD. | | | | | C321EB4F4D3140# |

Please send the duly signed Form ITR-V to "Centralized Processing Centre, Income Tax Department, Bengaluru 560500", by ORDINARY
POST OR SPEED POST ONLY, within 120 days from date of transmitting the data electronically. Form ITR-V shall not be received in any other
office of the Income-tax Department or in any other manner. The confirmation of receipt of this Form ITR-V at ITD-CPC will be sent to the e-mail
address

skummardv58@gmail.com
A